

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1991**

TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

INCREASE IN CRIME CASES

1991. SHRI A. RAJA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of crime like murders, shoot-outs, vehicle thefts and people, especially women feeling unsafe have increased in the Union Territory of Delhi;

(b) if so, the action taken by the Government in this regard;

(c) whether first six months have broken the record as compared to the corresponding period during the previous years; and

(d) if so, the action taken by the Government like strict monitoring, surveillance and intelligence gathering?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): The National Crime Records Bureau (NCRB) is the nodal agency, which compiles the data on crime, as reported to it by the States and the Union Territories, and publishes the same in its annual publication 'Crime in India'. The reports are maintained as per the Crime Head-wise, under provisions of the Indian Penal Code. The published reports are available till the year 2021. The details of crimes such as murder, vehicle theft etc. for last three years i.e. 2019 to 2021 in respect of UT of Delhi, are as per

the Annexure. The data does not reveal any particular pattern about increase in crime.

Delhi Police has taken several concrete measures to control crime, which inter-alia include, dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to enhance visibility and prevent crime; identification, surveillance and arrest of active criminals; integrated patrolling by local police, PCR staff and Traffic police; and community policing programmes etc.

Annexure

The details of crimes such as murder, vehicle theft etc. for last three years i.e. 2019 to 2021, in respect of Union Territory of Delhi.

Sl. No.	Crime Heads	2019	2020	2021
1.	Murder	521	472	459
2.	Causing hurt by act endangering life/safety of others	246	132	223
3.	Motor Vehicle thefts	46215	35019	37910